

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).7710/2018

(Arising out of impugned final judgment and order dated 25-07-2017 in CR No. 5373/2014 passed by the High Court Of Punjab & Haryana At Chandigarh)

GURBAKHSI SINGH & ORS.

Petitioner(s)

VERSUS

BUTA SINGH & ANR.

Respondent(s)

Date : 23-04-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Petitioner(s) Mr. Vikrant Singh Bais,Adv.
Mr. B. S. Banthia, AOR
Mr. Sachin Daga,Adv.
Mr. Rajesh Kandari,Adv.

For Respondent(s) Mr. Deepak Vuttsya,Adv.
Mr. Rajiv Raheja,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Hearing concluded.

Judgment reserved.

(B.Parvathi)
Court Master

(Jagdish Chander)
Branch Officer